

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-16/2015

New Delhi this the 11th day of May, 2016

HON'BLE MRS. JASMINE AHMED, MEMBER (J)

1. Pushp Lata Rai
Aged about 52 years
W/o Late Sh. Kailash Rai
Craft Instructor in ITI Pusa
Under Govt. of NCT of Delhi
R/o F-31, ITI Pusa, New Delhi
 2. Alok Ranjan Rai
Aged about 27 years
S/o Late Sh. Kailash Rai
R/o F-31, ITI Pusa, New Delhi.

... Applicant

(By Advocates: Sh. Anil Singal)

Versus.

1. Govt. of NCT of Delhi
Through its Chief Secretary,
Delhi Secretariat, Delhi
 2. Joint Secretary (Service)
Govt. of NCT of Delhi
Delhi Secretariat, Delhi

... Respondents

(By Advocates: Sh. Vijay Pandita)

ORDER (ORAL)

Hon'ble Mrs. Jasmine Ahmed, Member (J)

Learned counsel for the applicant has drawn my attention to page 9 Annexure A-1 letter dated 20.12.2013, which is a non-speaking and cryptic order. Though in Para 4 and 5 certain details have been furnished by the respondents in regard to the applicant, but it does not reflect in which manner this has been considered.

2. Accordingly, respondents are directed to supply copy of the documents to the applicant showing how the case of the applicant has been compared and considered alongwith other candidates and what marks have been scored by the applicant as well as other candidates who had been given compassionate appointment, within a period of two months from the date of receipt of a certified copy of this order. After getting a copy of the comparative chart from the respondents, the applicant is at liberty to challenge the same through appropriate proceedings, if he feels so.
3. In view of above, OA is disposed of. No costs.

**(Jasmine Ahmed)
Member (J)**

/neha/